## GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.1718 TO BE ANSWERED ON 11.02.2021

## SHUTDOWN OF COAL BASED POWER PLANTS

## **1718. DR. SHASHI THAROOR:**

Will the Minister of POWER be pleased to state:

(a) the details and shutdown dates of old polluting coal based power plants identified for shutdown as per Finance Minister's Budget Speech on February 1, 2020;

(b) the details of location and developer-information of coal based power plants granted clearance by Ministry of Environment, Forest and Climate Change (MoEFCC) during last three years;

(c) the details of coal based power plants shutdown during the last three years due to environmental issues;

(d) the details of power plants penalized or shutdown for non-compliance with timeline for reducing pollution under MoEFCC notification dated December 7, 2015;

(e) the actions taken against power plants showing on-compliance to install Flue-Gas Desulphurization (FGD) as per the said notification;

(f) the details of power plants exempted from penal actions despite non-compliance and the reasons therefor; and

(g) the steps taken to identify non-compliance by power plants by setting interim milestones before final FGD-installation or lapse of deadline to avoid inaction at early stages?

## ANSWER

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a): Setting up of a power plant is a de-licensed activity. Utilities take their own decision to retire/shut down their units based on techno commercial assessment, non-compliance to environment norms etc. 19 coal/lignite based units of 1640.00 MW capacities (Details at Annexure-I) have retired/shut down from 01.02.2020 (date of Finance Minister's Budget Speech) until 31.01.2021.

(b): List of coal-based power plants, along with their location and developer information, which were given Environmental clearance by Ministry of Environment, Forest & Climate Change (MoEF&CC) during the last three years is at Annexure-II.

- 2 -

(c): 51 coal/lignite units of 5454 MW capacities have been retired during last 3 years (Jan' 2018 to Jan' 2021). List is enclosed at Annexure-III.

(d) to (f): Ministry of Environment, Forest & Climate Change (MoEF&CC) notified new emission norms for coal based Thermal Power Plants (TPP) on 7<sup>th</sup> December 2015 to be complied within 2 years. However, keeping in view the techno economic feasibility and in order to ensure uninterrupted power supply position in the country, a phased/yearly implementation plan (to be implemented by 2022) for installation/upgradation of additional pollution control equipment was submitted to MoEF&CC on 13.10.2017. Accordingly, Central Pollution Control Board (CPCB) has issued directions under section 5 of Environment (Protection) Act, 1986 to thermal power plants to comply with emission norms in a phased manner while compressing the timelines for 9 TPPs upto December 2019.

As per the schedule for implementation of the new emission norms, 35 units of 15 plants (details at Annexure-IV) failed to achieve compliance. CPCB issued directions under section 5 of Environment (Protection) Act, 1986 to these plants in 2020, imposing Environmental Compensation (EC) @ Rs. 18 lakh per month per non-compliant unit. All the plants have approached Hon'ble Supreme Court against CPCB's directions dated 08.05.2020 by filing IAs in W.P.(C) 13029/1985. Hon'ble Supreme Court has granted stay on recovery of EC in case of 14 plants, whereas, the case of one plant (Hinduja Thermal Power Station, Vizag) has been admitted/heard on 02.02.2021. Therefore, the matter is sub-judice in Hon'ble Supreme Court. Further, CPCB on 16.10.2020 has subsequently revised the timelines in case of 9 TPPs where the timelines were compressed, as per the plan submitted by MoP on 13.10.2017 to MoEF&CC.

(g): Central Electricity Authority (CEA) and CPCB are periodically reviewing the status of milestone-wise progress made by TPPs for compliance of the new emission norms.

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## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1718 TO BE ANSWERED IN THE LOK SABHA ON 11.02.2021

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SI. No.	Name of Station/Plant	State	Fuel	No of Units	Unit No.	Installed Capacity (MW)	Retired (MW)	Retired on
1	Kothagudem TPS	Telangana	Coal	1	2	60(1*60)	60.00	03.03.2020
2	Chandrapura(DVC) TPS	Jharkhand	Coal	1	3	130(1*130)	130.00	19.03.2020
3	Kothagudem TPS	Telangana	Coal	1	5	120(1*120)	120.00	30.03.2020
4	Kothagudem TPS	Telangana	Coal	3	1, 4, 7	240(2*60+1*120)	240.00	31.03.2020
5	Neyveli TPS-I	Tamil Nadu	Lignite	2	1, 9	150 (1*50+1*100)	150.00	31.03.2020
6	Panipat TPS	Haryana	Coal	1	5	210 (1*210)	210.00	31.03.2020
7	Neyveli TPS-I	Tamil Nadu	Lignite	3	2, 4, 8	200 (2*50+1*100)	200.00	08.07.2020
8	Neyveli TPS-I	Tamil Nadu	Lignite	1	3	50 (1*50)	50.00	30.07.2020
9	Neyveli TPS-I	Tamil Nadu	Lignite	1	5	50 (1*50)	50.00	28.09.2020
10	Neyveli TPS-I	Tamil Nadu	Lignite	1	6	50 (1*50)	50.00	30.09.2020
11	Korba-III	Chhattisgarh	Coal	2	1, 2	240 (2*120)	240.00	01.01.2021
12	Kutch Lig. TPS	Gujarat	Lignite	2	1, 2	140 (2*70)	140.00	22.01.2021
	Total			19			1640.00	

## List of Coal/ Lignite based units Retired from 01.02.2020 to 31.01.2021

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# ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1718 TO BE ANSWERED IN THE LOK SABHA ON 11.02.2021

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SI.	Year	State/UT	District	Name of Project	Brief details of the	Date of
No. Tean Ota			2.00.00	Proponent	project	Issue of EC
1		Odisha	Angul	NTPC Limited	Talcher Thermal Power Project Stage-III (2x660 MW)	12-Sep-18
2	2018	Tamil Nadu	Cuddalore	NLC INDIA LIMITED	Thermal Power Station II (2nd Expansion) (2*660 MW)	29-Oct-18
3		Telangana	Nalgonda	M G POWER PROJECTS LIMITED	MG Power Projects Limited (200 MW)	24-Apr-18
4		Odisha	Idisha IDhenknal IPOWER CORPORATION I		3x800 MW Supercritical thermal Power Project	10-Dec-19
5	2019	Rajasthan	Expansion Plant from N Kota DCM SHRIRAM LIMITED 141 MW at Facility of Industrial		Modernization & Expansion in Power Plant from 125.3 MW to 141 MW at Existing Facility of Shriram Nagar Industrial Area, Kota, Rajasthan.	3-Jan-19
6		Tamil Nadu	Thiruvallur	TANGEDCO	1x600 MW Ennore TPS	11-Dec-19
7		Telangana	Khammam	THE SINGARENI Coal Base COLLIERIES CO LTD Thermal P Expansion		18-Dec-19
8		Gujarat	Тарі	Gujarat State Electricity Corporation Limited (GSECL)	1x800 MW Coal Based Supercritical Thermal Power Plant	13-Oct-20
9	2020	Karnataka	Belagavi	ROQUETTE RIDDHI SIDDHI PRIVATE LIMITED	Expansion of cogeneration power plant from 6 MW to 18 MW	24-Feb-20
10	2020	Uttar Pradesh	Sonbhadra	NTPC Limited	Singrauli Super Thermal Power Project, Stage-III (2x800 MW)	13-Jul-20
11		West Bengal	Murshidabad	THE WEST BENGAL POWER DEVELOPMENT CORPORATION LIMITED	1x660 MW Coal based Supercritical Sagardighi Thermal Power Phase-III Expansion	24-Mar-20
12	2021	Odisha	Jharsuguda		NLC-Talabira Thermal Power Project (3x800 MW)	2-Feb-21

## Environment Clearance by MoEF&CC during the last 3 years

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## ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 1718 TO BE ANSWERED IN THE LOK SABHA ON 11.02.2021

List of Coal/ Lignite based Units Retired during last 3 years (Jan' 2018 to Jan' 2021)

SI. No	Name of Station/Plant	State	Fuel	No of Units	Unit No.	Installed Capacity (MW)	Retired (MW)	Retired on
1	PANKI TPS	Uttar Pradesh	Coal	2	3, 4	210 (2*105)	210.00	16.03.2018
2	OBRA TPS	Uttar Pradesh	Coal	1	8	94 (1*94)	94.00	03.04.2018
3	BANDEL TPS	West Bengal	Coal	2	3,4	120 (2*60)	120.00	20.04.2018
4	BHATINDA TPS	Punjab	Coal	4	1, 2, 3, 4	440(4*110)	440.00	31.08.2018
5	ROPAR TPS	Punjab	Coal	2	1,2	420(2*210)	420.00	31.08.2018
6	Badarpur TPS	Delhi	Coal	5	1, 2, 3, 4, 5	705 (3*95+2*210)	705.00	30.10.2018
7	Neyveli TPS-I	Tamil Nadu	Lignite	1	7	100 (1*100)	100.00	06.02.2019
8	Kothagudem TPS	Telangana	Coal	3	3, 6, 8	300(1*60+2*120)	300.00	19.03.2019
9	Korba-II	Chhattisgarh	Coal	4	1, 2, 3, 4	200(4*50)	200.00	13.08.2019
10	Trombay TPS	Maharashtra	Coal	1	6	500(1*500)	500.00	12.09.2019
11	Sabarmati (C Station)	Gujarat	Coal	2	15, 16	60(2*30)	60.00	13.09.2019
12	Rajghat TPS	Delhi	Coal	2	1, 2	135(2*67.5)	135.00	23.09.2019
13	Parli TPS	Maharashtra	Coal	2	4, 5	420(2*210)	420.00	23.01.2020
14	D.P.L. TPS	West Bengal	Coal	1	6	110(1*110)	110.00	28.01.2020
15	Kothagudem TPS	Telangana	Coal	1	2	60(1*60)	60.00	03.03.2020
16	Chandrapura (DVC) TPS	Jharkhand	Coal	1	3	130(1*130)	130.00	19.03.2020
17	Kothagudem TPS	Telangana	Coal	1	5	120(1*120)	120.00	30.03.2020
18	Kothagudem TPS	Telangana	Coal	3	1, 4, 7	240(2*60+1*120)	240.00	31.03.2020
19	Neyveli TPS-I	Tamil Nadu	Lignite	2	1, 9	150 (1*50+1*100)	150.00	31.03.2020
20	Panipat TPS	Haryana	Coal	1	5	210 (1*210)	210.00	31.03.2020
21	Neyveli TPS-I	Tamil Nadu	Lignite	3	2, 4, 8	200 (2*50+1*100)	200.00	08.07.2020
22	Neyveli TPS-I	Tamil Nadu	Lignite	1	3	50 (1*50)	50.00	30.07.2020
23	Neyveli TPS-I	Tamil Nadu	Lignite	1	5	50 (1*50)	50.00	28.09.2020
24	Neyveli TPS-I	Tamil Nadu	Lignite	1	6	50 (1*50)	50.00	30.09.2020
25	Korba-III	Chhattisgarh	Coal	2	1, 2	240 (2*120)	240.00	01.01.2021
26	Kutch Lig. TPS	Gujarat	Lignite	2	1, 2	140 (2*70)	140.00	22.01.2021
	Total			51			5454	

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## ANNEXURE REFERRED TO IN REPLY TO PARTS (d) TO (f) OF UNSTARRED QUESTION NO. 1718 TO BE ANSWERED IN THE LOK SABHA ON 11.02.2021

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SI.	Thermal Power Plant	Sector	State	Unit	Unit No.
No.				No.	(Capacity in MW)
1.	Vizag Hinduja TPP, HNPCL, Visakhapatnam	Private	Andhra Pradesh	2	2 (520)
2.	Sri Damodaram Sanjeevaiah TPP, APPDCL, SPSR Nellore	State	Andhra Pradesh	2	2 (800)
3.	Singareni Thermal Power Project, SCCL, Adilabad	State	Telangana	1,2	1 (600) 2 (600)
4.	Kothagudem (New) Thermal Power Station, TSGENCO, Khammam	State	Telangana	1	1 (500)
5.	North Chennai Thermal Power Station-II, TANGEDCO, Chennai,	State	Tamil Nadu	1	1 (600)
6.	Panipat Thermal Power Station - Haryana Power Generation Corporation	State	Haryana	6, 7, 8	6 (210) 7 (250) 8 (250)
7.	Rajiv Gandhi Thermal Power Station – Haryana Power Generation Corporation	State	Haryana	1, 2	1 (600) 2 (600)
8.	Yamuma Nagar Thermal Power Station – Haryana Power Generation Corporation	State	Haryana	1, 2	1 (300) 2 (300)
9.	Indira Gandhi STPP, Haryana – NTPC	Central	Haryana	1, 2, 3	1 (500) 2 (500) 3 (500)
10.	Nabha TPP, Rajpura – L&T Power Development Ltd	Private	Punjab	1, 2	1 (700) 2 (700)
11.	Guru Hargobind, Lehra Mohabbat – Punjab State Power Corporation Ltd	State	Punjab	1, 2, 3, 4	1 (210) 2 (210) 3 (250) 4 (250)
12.	Talwandi Saboo Power Limited, Punjab	Private	Punjab	1, 2, 3	1 (660) 2 (660) 3 (660)
13.	Dadri Thermal Power Plant – NTPC	Central	Uttar Pradesh	3, 4, 5, 6	1 (210) 2 (210) 3 (490) 4 (490)
14.	Harduaganj Thermal Power Station, Uttar Pradesh Rajya Vidyut Utpadan Nigam	State	Uttar Pradesh	8, 9	8 (250) 9 (250)
15.	Ropar Thermal Power Station – Punjab State Power Corporation Ltd	State	Punjab	3, 4, 5, 6	3 (210) 4 (210) 5 (210) 6 (210) 14670

### List of TPPs penalized by CPCB for not complying with the new emission norms